

17/6/92
order/Judgement despatched
to Applicant/Respondent(s)
on 27-92

[Signature]

Judgement dtd: 17.6.92
was served on Applicant
dt: 1/7/92

[Signature]

RP no. 803/92 for
correcting clerical
mistake for six
on 12/10/92

[Signature]
28/10

R.P. No. 159/92 for order,
by circulation.

[Signature]
15/10

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92.

Mr. V. S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. L. V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr. Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).

Recd reply to RP 159/92
from applicant on 17/12/92

[Signature]
18/12/1992